

Information note to the Press (Press Release No. 46 /2019)

## **TELECOM REGULATORY AUTHORITY OF INDIA**

### **Extension of time for receipt of Comments and Counter-Comments on Consultation Paper on “Review of the Regulatory framework for Interconnection”**

**New Delhi, the 25<sup>th</sup> June, 2019:** Telecom Regulatory Authority of India (TRAI) has released a Consultation paper titled “**Review of the Regulatory framework for Interconnection**” on 30.05.2019 inviting written Comments from stakeholders by 27.06.2019 and Counter-Comments, if any, by 11.07.2019.

2. On request of some of the stakeholders, the last date for receipt of written Comments has been extended up to 04.07.2019 and Counter-Comments, if any, up to 18.07.2019. It has also been decided that no request for any further extension of time for submission of Comments/Counter-Comments shall be entertained.

3. The Comments and Counter-Comments may be sent, preferably in electronic form at [ja.nsl1@traigov.in](mailto:ja.nsl1@traigov.in) with a copy to [div.nsl1@traigov.in](mailto:div.nsl1@traigov.in). Comments and Counter-Comments will be posted on TRAI’s website [www.traigov.in](http://www.traigov.in). For any clarification/information, Shri S. K. Singhal, Advisor (BB&PA) may be contacted at Tel./Fax: +91 11 23221509.



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